

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/207/CAA/2017
NAME OF THE TRANSFEROR 1 : I GEFI SOFTWARE INDIA PVT LTD
NAME OF THE TRANSFEROR 2 : FINANCIAL OBJECTS SOFTWARE (IND) P LTD
NAME OF THE TRANSFEREE : TEMENOS INDIA PVT LTD
UNDER SECTION : 230

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

1) K. RAMASAMY
G.V. MOHAN KUMAR

Counsel for Applicant

[Signature]

ORDER

Counsel for the Applicant present and prayed for time to make amendment in the prayer clause of the Application. At request, time is enlarged. Put up on **13.12.2017 at 10.30 A.M.**

[Signature]
MEMBER (JUDICIAL)

ghk